

**GOVERNMENT OF INDIA
MINISTRY OF CORPORATE AFFAIRS**

**RAJYA SABHA
UNSTARRED QUESTION NO. 1789
ANSWERED ON TUESDAY, THE 2nd AUGUST, 2022**

CONCERN OVER LEAVING OF MNCS

QUESTION

1789. SHRI. SANJAY RAUT:

Will the Minister of CORPORATE AFFAIRS be pleased to state:

- (a) whether it is a fact that many Multi-National Companies (MNCs) are leaving India or lowering its investments ; and
- (b) if so, the details thereof and the reasons therefor? and
- (c) its impact on Make in India and providing environment to MNCs to invest as an alternative to China?

ANSWER

MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF STATISTICS AND PROGRAMME IMPLEMENTATION; MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF PLANNING AND MINISTER OF STATE IN THE MINISTRY OF CORPORATE AFFAIRS

[RAO INDERJIT SINGH]

(a) to (c): The term “Multi-National Companies” (MNCs) is not defined in the Companies Act, 2013. No such separate data regarding MNCs is maintained in the Ministry of Corporate Affairs as there is no separate industry code for MNCs.
